

BULLETIN PART-II

FRIDAY, 26 JUNE 2020

No. 191

SUMMONING OF THE TWELFTH SESSION, 2020 OF THE SEVENTH LEGISLATIVE ASSEMBLY

The Governor of Goa by his Order dated 26 June 2020, has summoned the Legislative Assembly of the State of Goa to commence its Twelfth Session, 2020 on **Monday, 27 July, 2020.**

No. 192

CALENDAR OF SITTINGS

The Twelfth Session, 2020, of the Seventh Legislative Assembly of the State of Goa will have 10 sittings on the following days:

- (1) Monday, 27 July, 2020
- (2) Tuesday, 28 July, 2020
- (3) Wednesday, 29 July, 2020
- (4) Thursday, 30 July, 2020
- (5) Friday, 31 July, 2020
- (6) Monday, 03 August, 2020
- (7) Tuesday, 04 August, 2020
- (8) Wednesday, 05 August, 2020
- (9) Thursday, 06 August, 2020
- (10) Friday, 07 August, 2020

No. 193

TIMINGS OF SITTINGS

day or sine die

(1) The timings of the sittings of the House on all days will be as follows:

(i) Commencement : 11. 30 A.M.

(ii) Lunch Break : 1. 00 P.M. to 2.30 P.M.

(iii) Tea Break : 4. 00 P.M. to 4.30 P.M.

(iv) Adjournment for the : 6. 00 P M. (or at the conclusion of the

business for the day, whichever

is earlier)

(2) The House may alter the above timings by a Motion. As at present, the House will not sit on Saturdays, Sundays.

No. 194

BALLOT OF STARRED AND UNSTARRED QUESTIONS

- (1) The ballot of the Starred and Unstarred Questions for that day will be conducted at 4 00 P.M. The Members are requested to deposit the notices of Starred and Unstarred Questions by 1 00. P.M. to ensure smooth conduct of the ballot by the Legislature Secretariat. The Members are further requested to restrict the number of Starred LAQ notices to THREE and Unstarred LAQ notices to FIFTEEN each.
- (2) The following shall be the **Schedule** for receipt of notices and holding the ballot of notices of Starred and Unstarred Questions during the Twelfth Session, 2020 of the Seventh Goa Legislative Assembly:

Date of Answer (Group)	Last date for tabling Questions (Starred and Unstarred)	Departments concerned	Chief Minister/Dy. Chief Minister/ Minister concerned
Monday (Group 'A') 27/07/2020 03/08/2020	02/07/2020 08/07/2020	Personnel, ARD, General Administration, Civil Aviation, Airport, NRI Affairs, Education, Information and Publicity, Forests, Planning, Statistics and Evaluation.	Chief Minister (Dr. Pramod Sawant)

	(upto 1. 00 p.m.)	Revenue, Information Technology, Labour and Employment.	Minister for Revenue (Smt. Jennifer Monserrate)
Tuesday (Group 'B') 28/07/2020 04/08/2020	03/07/2020 09/07/2020	Home, Evacuee Property, Finance, Vigilance, Election, Mines, Museum, Animal Husbandry & Veterinary Services.	Chief Minister (Dr. Pramod Sawant)
	(upto 1. 00 p.m.)	Public Works, Handicrafts, Textile & Coir, Goa Gazetteer.	
Wednesday (Group 'C') 29/07/2020 05/08/2020	04/07/2020 10/07/2020 (upto 1. 00 p.m.)	Town & Country Planning, Agriculture, Archives, Archaeology, Factories & Boilers.	(Shri Chandrakant
		Art & Culture, Tribal Welfare, Civil Supplies & Consumer Affairs, Co-operation.	Minister for Art & Culture (Shri Govind Gawde)
		Panchayati Raj, Transport, Housing with Housing Board, Protocol, Legislative Affairs.	Minister for Panchayati Raj (Shri Mauvin Godinho)
06/08/2020 11 (u	06/07/2020 11/07/2020 (upto 1. 00 p.m.)	Tourism, Sports, Printing & Stationary, Official Language, Public Grievances.	Dy. Chief Minister (Shri Manohar Azgaonkar)
		Science and Technology and Waste Management, Ports, Rural Development.	Minister for Science and Technology and Waste Management (Shri Michael Lobo)
		Power, Environment and Climate Change, Non-Conventional Sources of Energy, Law and Judiciary.	Minister for Power (Shri Nilesh Cabral)

Friday (Group 'E') 31/07/2020 07/08/2020	07/07/2020 13/07/2020 (upto 1. 00 p.m.)	Water Resources, Fisheries, Legal Metrology.	Minister for Water Resources (Shri Filipe Neri Rodrigues)
07/08/2020		Public Health, Industries, Trade and Commerce, Women and Child Development, Skill Development.	Minister for Public Health (Shri Vishwajit Rane)
		Urban Development, Social Welfare, River Navigation, Institute of Public Assistance (Provedoria)	Minister for Urban Development (Shri Milind Naik)

No. 195

MANNER OF TABLING NOTICES

Members are requested to deposit all notices of Questions, Calling Attentions, Zero Hour Mentions etc. in the **Notice Box** kept in the Chamber of the Secretary, Legislature, Assembly Complex, Porvorim, Goa within the stipulated time. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only notices deposited in the **Notice Box** and online (through e-mail) will be treated as valid.

No. 196

NOTICES FOR ZERO HOUR

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour shall be deposited in the **Notice Box** before 10.00 A.M. on the day on which the brief mentions are required to be made.

No. 197

MODE OF TABLING STARRED AND UNSTARRED QUESTIONS

(1) In pursuance to the initiative of this Secretariat to facilitate paperless Assembly Session, the Members are informed that the notices of Starred and Unstarred LAQs can be tabled either online or in paper form. The Members are requested to use any one mode to submit their Questions. In case the Member has used both the modes of submission for a single question, then the LAQ tabled via **online** mode only will be considered valid.

(2) The Members may note that the notices (in paper form) of Starred and Unstarred Questions for the stipulated day need to be deposited in Notice <u>Box</u> by 1.00 P.M. It is requested not to leave the notices with the Officers of the Assembly Secretariat. Similarly, for online tabling, the Hon. Members may submit their Starred/Unstarred LAQs through the Legislature Website i.e. <u>www.goavidhansabha.gov.in</u> by 1.00 P.M. to ensure efficacy in the ballot process.

No. 198

PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Business relating to Private Members' Bills and Resolutions will be transacted on <u>Fridays i.e. 31 July and 07 August, 2020</u> after the Government business. The last date for receipt of notices of Private Members' Bills and Resolutions and the dates for holding ballot of these notices will be as under:

Date of sitting for Private Members' Business	Last date for receipt of Private Members' Bills and Resolutions	Date for holding Ballot for Resolutions
31/07/2020	16/07/2020	17/07/2020
07/08/2020	23/07/2020	24/07/2020

ASSEMBLY COMPLEX, PORVORIM-GOA. 26 JUNE, 2020 NAMRATA ULMAN SECRETARY, LEGISLATURE

To,

All the Members of Goa Legislative Assembly (including Ministers).